## CP NO. 121(ND)/2015 RT No.09/2016

Virender Kapoor & Ors.

... Petitioners

Versus.

M/s United Cycles & Parts Mfg. Association.

...Respondent

Present:

Mr. Sanjay Mishra with Mr. Geetesh Meena, Advocates for petitioners.

Mr. Rakesh Kumar with Mr. Vaibhav Sahni, Advocates for respondent.

Learned counsel for respondent seeks adjournment on the ground that his maternal aunt is quite unwell and he is to immediately go back to Delhi for which he already booked his early flight. List the matter to 27.10.2016 for arguments.

(Justice R.P. Nagrath) Member(Judicial

Deepa 1

(Deepa Krishan) Member (Technical)

October 17, 2016